## GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4166 ANSWERED ON:22.03.2013 SWADHAR SCHEME Siddeswara Shri Gowdar Mallikarjunappa

## Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the steps taken by the Government to ensure timely implementation of rehabilitation programmes under the Swadhar Scheme;
- (b) whether the Government has assessed the impact of the said rehabilitation programmes on the lives of women under the said scheme:
- (c) if so, the details and outcome thereof;
- (d) whether the Government proposes to revise the per head cost under the said Scheme; and
- (e) if so, the details thereof?

## **Answer**

## MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a) to (e) Under Swadhar Scheme, the implementing agencies which are mainly non-governmental organizations provide training for the economic rehabilitation of women staying in Swadhar Homes. An evaluation study was conducted through Centre for Market Research and Social Development, New Delhi in the year 2007 to assess the performance of Swadhar Scheme and Short Stay Home Scheme. The Study, among other things observed that:
- i. Vocational training has helped the destitute women to a great extent as is evident from the fact that 65% women rehabilitated by the Short Stay Homes and 72.2% by Swadhar Homes are working after leaving the Homes.
- ii. The Vocational Training Programmes in the Homes should have linkages with the training facilities available in other organizational set up outside the Homes. The various Vocational Training Programmes implemented by the Government may also be availed of.
- iii. To improve the functioning of the Swadhar Homes, residents suggested for improvement in quality of training, financial support by other agencies, more recreational facilities, steps for self-employment and improvement in medical facilities. To improve the functioning of the Short Stay Homes, the key suggestions of the residents are to provide more recreational facilities, police protection and to improve the quality of training.

The Government has since formulated a new scheme namely 'Swadhar Greh' merging existing Swadhar and Short Stay Home schemes with enhanced financial norms. This include enhancement of food charges from Rs.500/- per month per beneficiary to Rs.1200/- per month per beneficiary. Expenditure for medicines is also enhanced from Rs.25/- per month per beneficiary to Rs.200/- per month per beneficiary.

Under the revised scheme of Swadhar Greh, to facilititate rehabilitation, arrangements have been made for providing vocational training to the women beneficiaries through Vocational Training Institute recognized by Directorate General of Employment and Training under the Ministry of Labour and Employment with provision for reimbursement of fees @ Rs.1800/- per resident.